

in a very bad condition on account of competition by the large scale machinery production as a consequence of which a large number of people of these cottage industries are economically hard hit?

(b) Have Government set up any Board under the Industry Scheme or the cottage industry scheme for the development of this industry and if not, do they contemplate to set up any Board for the revival of these cottage industries?

(c) If a Board has been set up, what are its activities?

The Minister of Commerce (Shri Karmarkar): (a) The difficulties of the cottage and small-scale footwear and tanning industries do not appear to be due to competition from large-scale machinery production. Out of a total estimated annual production of 85 million pairs of footwear, only five to five and a half million are produced by the large scale sector of the industry, and out of the total estimated number of 20 million pieces of hides and skins processed annually, the large scale sector processes about 1.5 million pieces only.

(b) Government have set up an All-India Khadi and Village Industries Board. The leather industry comes within the scope of this Board.

(c) The Board has been set up very recently and is now engaged in formulating its plans.

ESSENTIAL OILS

*698 { **Shri Damodara Menon:**
Shri Kelappan:

(a) Will the Minister of Commerce and Industry be pleased to state what essential oils are extracted in India?

(b) What are the essential oils now imported and their total value?

(c) What are the possibilities of developing this industry to meet the requirements of the country?

(d) Has this industry applied for protection?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari) (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 13.]

(c) At present we are as a rule importing only those essential oils that are not produced in the country. Further development will depend on the extension of the scientific cultivation of the plants required for this purpose.

(d) Not in recent years.

ESTIMATE OF COFFEE CROP

*699. **Shri N. Somana:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether an estimate of the yield of coffee crop has been made for the year 1952-53 and if so, what is the total yield (in tons) expected;

(b) whether Government propose to export any portion of this year's yield to foreign countries and if so, what quantity; and

(c) whether the coffee grown in our country is sufficient to meet the internal demand?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The coffee crop for the year 1952-53 is estimated at 21,000 tons.

(b) No, Sir.

(c) As at present estimated, yes, Sir.

WOOD PULPS

*700. **Kumari Annie Mascarene:** (a) Will the Minister of Commerce and Industry be pleased to state which are the places in India where wood-pulp is produced?

(b) What is the cost of production of wood-pulp?

(c) Is wood-pulp imported and if so, from where and at what cost?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Only a small quantity of mechanical wood-pulp is produced at Dalmianagar (Bihar).

(b) Government have no information.

(c) Wood-pulp is imported mainly from Scandinavian countries and Canada. The average cost is about Rs. 1,500/- per ton.

INDIAN UNION LABOUR LAWS IN CHANDERNAGORE

*701. **Shri Tushar Chatterjee:** Will the Prime Minister be pleased to state:

(a) whether Indian Union Labour Laws have been enforced in Chandernagore;

(b) if not, when they are going to be enforced; and

(c) whether in the absence of the Indian Union Labour Laws the French Labour Code is followed there?